

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTIFICATION

Dated, Shillong the 7th October, 2026

No. HCM. II/20/2020/Comp/Pt-I/3412 : In supersession of this Registry's Notification No HCM.II/105/202/Estt/2965 dated 6th October, 2021, Hon'ble the Chief Justice, High Court of Meghalaya is pleased to designate the Court of Shri Flavian R Marak, Judicial Magistrate First Class as Virtual Court for traffic eChallan cases in the State of Meghalaya with immediate effect until further order(s).

REGISTRAR GENERAL

Memo No. HCM. II/20/2020/Comp/Pt-I/3412-A Dated, Shillong the 7th October, 2026
Copy to:-

1. Registrar-cum-PPS to the Hon'ble Chief Justice, High Court of Meghalaya for her Ladyship's kind information.
2. P.S to Hon'ble Mr Justice H S Thangkhiew, Judge, High Court of Meghalaya for his Lordship's kind information.
3. P.S to Hon'ble Mr Justice W Diengdoh, Judge, High Court of Meghalaya for his Lordship's kind information.
4. P.S to Hon'ble Mr Justice B Bhattacharjee, Judge, High Court of Meghalaya for his Lordship's kind information.
5. All District & Sessions Judge for favour of kind information.
6. Registrar (JS) cum CPC, High Court of Meghalaya
7. Registrar (Admin), High Court of Meghalaya.
8. Registrar (Vigilance), High Court of Meghalaya.
9. Joint Registrar (Listing), High Court of Meghalaya.
10. Shri Don Mihsill, Judicial Magistrate First Class, West Jaintia Hills District, Jowai for favour of kind information and necessary action.
11. Shri Flavian R Marak, Judicial Magistrate First Class, East Khasi Hills, Shillong for favour of kind information and necessary action. The credentials for the virtual court portal be obtained from the former Virtual Court Judge.
12. Smti I. M Mairom, Officer on Special Duty, High Court of Meghalaya.
13. The Superintendent of Police Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat /Khliehriat/Tura/Williamnagar/Ampati/Baghmara/Resubelpara/Mairang.

14. Assistant Registrar (Establishment Section) for information.
- ✓ 15. The System Analyst, High Court of Meghalaya for uploading the same in the High Court official website
16. Shri Valentine Rynthiang, Deputy Director (IT), NIC, East Khasi Hills.
17. The System Officer/System Assistants of all Districts for uploading the same in the District Court official website
18. Establishment File.


REGISTRAR GENERAL